

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 14359/2025

[Arising out of impugned final judgment and order dated 25-07-2025 in CRR No. 242/2023 passed by the High Court of Judicature at Allahabad]

DHANANJAY PATHAK

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

FOR ADMISSION

IA No. 231181/2025 - EXEMPTION FROM FILING O.T.

Date : 10-02-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) :

Mrs. Anjana Prakash, Sr. Adv.
Mr. Anuj Prakaash, Adv.
Mr. Niraj Dubey, Adv.
Mr. Pradum Kumar, Adv.
Mr. Kumar Mihir, AOR

For Respondent(s) : Ms. Srishti Singh, AOR

Mr. Gaurav Yadava, Adv.
Mr. Chand Qureshi, AOR
Mr. Mohammad Salman Siddiqui, Adv.
Ms. Tasleem Siddiqui, Adv.
Mr. Rajat Baijal, Adv.
Mr. Vijay Kumar, Adv.
Mr. Sundeep Pandhi, Adv.
Mr. Keshav Dev, Adv.
Mr. Mohit Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Heard in-part.
2. List tomorrow i.e. 11.02.2026.

(CHETAN ARORA)
ASTT. REGISTRAR-cum-PS

(SAPNA BANSAL)
COURT MASTER (NSH)